

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO.2209
TO BE ANSWERED ON 23.09.2020**

MINIMUM SUPPORT FOR ADVERTISEMENT

2209. SHRI DIBYENDU ADHIKARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether it is a fact that the media houses of the country have asked the Government for providing financial packages to continue publications and broadcasting in a smooth manner during the COVID-19 situation;**
- b) if so, the details thereof;**
- c) whether it is also a fact that the Press Associations of different states have appealed to their respective state Governments to release minimum advertisement support from Central quota and if so, the details thereof; and**
- d) the details of payments pending clearance since 2015 and proposal of the Government to clear the same upto August 2020, State/UT-wise and newspaper-wise?**

ANSWER

**MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER
OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
{SHRI PRAKASH JAVADEKAR}**

(a) and (b): A proposal for removal of basic custom duty on newsprint was received from the newspaper industry, which has been taken up with Ministry of Finance for appropriate decision.

(c) The information sought is in the domain of the State Government and is not available centrally.

(d) The State-wise and newspaper-wise details of pending payments from 2015-16 is available on the website of Bureau of Outreach and Communication (BOC), i.e. www.davp.nic.in. Payments to media organizations in respect of campaigns undertaken by them is a continuous process and is done as per availability of funds placed by the Ministry/Department concerned.
